

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 11107 of 2017-DB

[Arising out of Order-in-Original/Appeal No VAD-EXCUS-002-COM-047-16-17 dated 31.01.2017 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-II]

GE Power India Limited

.... Appellant

Erda Road, Maneja,
VADODARA, GUJARAT

VERSUS

Commissioner of Central Excise & ST, Vadodara Respondent

1st Floor, Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

APPEARANCE :

Shri T. Sivarajan Kalyanaranam & Shri Vikash Agarwal Chartered Accountants for
the Appellants

Shri Dinesh M. Prithiani, Assistant Commissioner (AR) for the Revenue.

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 15.07.2022

DATE OF DECISION : 14.11.2022

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Excise Appeal No.
11702 of 2018.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**